

औद्योगिक विकास मंत्रालय में उपमंत्री (प्रो 0 सिद्धेश्वर प्रसाद) . (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROI SIDDHISHWAR PRASAD)

(a) No, Sir.

(b) Does not arise ]

#### UTILISATION OF WASTE OF TEA AND BAGASSE

589 SHRI SURAJ PRASAD Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state.

(a) whether it is a fact that according to the research conducted by the Jorhat Laboratory the cost of production of tea and sugar would be cut down substantially if waste products of tea and bagasse are used for making caffeine and paper respectively, and

(b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROI SIDDHISHWAR PRASAD)

(a) and (b) The experiments conducted at the Regional Research Laboratory, Jorhat, are reported to have shown that if the waste products of tea and bagasse are utilised for making caffeine and paper boards the cost of production of tea and sugar would come down. However, the extent to which the costs would come down is not known. Further, the release of bagasse for the paper industry is contingent upon the availability of an alternate fuel such as coal or furnace oil at a price not detrimental to the sugar industry. Use of alternate fuel by sugar industry will also involve modification of the existing boilers which in turn involves additional investment by sugar mills. The exploitation of the process is in the experimental stage.

#### ANCILLARY INDUSTRIES

590 SHRI R. P. KHATTAN Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state

(a) whether Government have taken any decision on the recommendations of the Malviya Committee in regard to the de-

velopment of ancillary industries in the public sector, and

(b) if so, the details thereof.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROI SIDDHISHWAR PRASAD)

(a) and (b) The relevant Recommendation of the Malviya Committee Report reads as follows

The Government should fix clear responsibility on the D G I D to ensure that wherever sub contracting and ancillary work is possible, the industrial licences to the large units should be granted only after excluding the facilities for manufacture of such components, parts and other sub assemblies which can be competently produced by the small scale units.

This recommendation has been accepted by Government. Instructions have been issued to the effect that items which can be manufactured as ancillaries in the small scale sector should not be included in the industrial licence but should be set apart for manufacture in the small scale sector.

#### जयपुर को बड़ी लाइन से जोड़ना

591. श्री जगदीश प्रसाद माथुर : क्या रेल मंत्री 7 जून, 1971 को राज्य सभा में अतिरिक्त प्रश्न संख्या 687 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि

(क) क्या जयपुर को बड़ी लाइन से जोड़े जाने के सम्बन्ध में कोई प्रस्ताव सरकार के विचारधीन है, और

(ख) यदि हा, तो क्या इस सबंध में कोई सर्वेक्षण किया गया है और जयपुर को किन-किन रेलवे स्टेशनों के साथ बड़ी लाइन द्वारा जोड़े जाने का विचार है ?

†[LINKING OF JAIPUR WITH BROAD GAUGE]

591 SHRI JAGDISH PRASAD MATHUR Will the Minister of RAILWAYS/ रेल मंत्री be pleased to refer to the reply to Unstarred Question No 687 given in the Rajya Sabha on the 7th June 1971 and state

(i) whether Government have under consideration any proposal to link Jaipur by broad gauge system and